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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 1967/2004
MA 2147/2004

New Delhi, this the 25th day of October, 2004

Hon'ble Mr. Shanker Raju, Member (J)
Hon'ble Mr. S. K. Malhotra, Member (A)

Shri R.S. Saxena
Assistant Accounts Officer,
Central Pension Accounting Office,
Trikul-II, R.K. Puram
New Delhi.

...Applicant.

(By Advocate Shri V.S.R. Krishna)

Versus

Union of India through

1. The Secretary,
Ministry of Finance,
North Block
New Delhi.
2. The Controller General of Accounts,
O/o Controller General of Accounts,
Ministry of Finance,
Department of Expenditure,
Lok Nayak Bhawan, Khan Market,
New Delhi.
3. The Chief Controller of Pensions,
Central Pension Accounting Office,
Government of India
Trikul-II, R.K. Puram,
New Delhi.

....Respondents.

(By Advocate Shri H.K. Gangwani)

O R D E R (ORAL)

In the light of the statement made by Shri H.K. Gangwani, learned counsel for the respondents that in accordance with the option of the applicant to be posted at North-East, they are ready to post him. This would also take care of his seniority. With this observation, OA is disposed of. No costs.

Malhotra
(S.K. Malhotra)
Member (A)

/gkk/

S. Raju
(Shanker Raju)
Member (J)